

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:779
ANSWERED ON:08.08.2013
IRRIGATION PROJECTS IN MADHYA PRADESH
Singh Shri Bhupendra ;Verma Shri Sajjan Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any emphasis has been given to Madhya Pradesh under the Accelerated Irrigation Benefits Programme (AIBP) during the 12th Five Year Plan;
- (b) if so, the details thereof including the amount sanctioned, released and utilized so far, project-wise;
- (c) whether the projects sanctioned during 11th plan for the State have been completed, if so, the details thereof and if not, the reasons there for and the time by which these projects are likely to be completed; and
- (d) whether some of the projects completed are not functioning well and if so, the details thereof and the action taken there on, project-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Continuation of Accelerated Irrigation Benefits Programme (AIBP) for XII Plan has not been approved by the Cabinet.

The ongoing major/medium irrigation projects and surface minor irrigation schemes spilled over from XI Plan have been provided Central Assistance (CA) to Madhya Pradesh under AIBP during 2012-13. The details of CA released under AIBP to MMI projects in Madhya Pradesh during 2012-13 is given at Annexure-. The details of expenditure incurred for the year 2012-13 has not been submitted by the State Government.

68 no. of new surface MI schemes of Madhya Pradesh have been included under AIBP for funding during 2012-13. A total grant amounting to Rs.350.1918 crore has been released to the Government of Madhya Pradesh for implementation of these schemes under AIBP during 2012-13. Besides, a total grant amounting to Rs.121.51 crore has also been released to the Government of Madhya Pradesh for completion of 67 MI schemes of 2011-12 under AIBP during 2012-13.

(c) 11 major and medium irrigation projects of Madhya Pradesh were included under AIBP during the XI Plan which were required to be completed in a period of four years after their inclusion under AIBP as per the AIBP Guidelines. However, none of the above projects have been completed. The main reason for non-completion of the delayed irrigation projects is Land Acquisition problem.

A total of 282 MI schemes of Madhya Pradesh were included under AIBP for funding during XI Plan. State Government has reported that out of 282 MI schemes, 157 MI schemes have been completed. Thus, 125 MI schemes are spilled over to XII Plan. Out of 125 MI schemes, 46 MI schemes are of the year 2011-12. The target date for completion of these 46 MI schemes is March, 2014. Thus, only 79 MI schemes are delayed MI schemes which could have been completed. State Government has reported the reasons for delay in completion of these schemes such as land acquisition problem, forest clearance problem, interference of Adiwasi Mukti Sangathan in MI schemes coming under tribal area.

(d) Irrigation being a State subject, the planning, execution, operation and maintenance of irrigation projects are carried out by State Governments from their own resources as per their own priorities.

CA under AIBP is provided for expeditious completion of the ongoing MMI and surface MI schemes.